

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3377

ANSWERED ON:12.12.2014

FEE STRUCTURE IN MEDICAL INSTITUTIONS

Kumar Shri Shailesh (Bulo Mandal);Maganti Shri Murali Mohan;Shekhawat Shri Gajendra Singh

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has taken note of high fee structure of various courses in medicine, particularly in private medical institutions in the country;
- (b) if so, the details thereof along with the corrective measures being taken by the Government in this regard;
- (c) whether the Government has any proposal to provide scholarship/financial assistance to the financially weaker medical students and also free coaching classes to the students from weaker sections for preparation of medical entrance examination; and
- (d) if so, the details thereof indicating the number of such students benefited during each of the last three years and the current year, State/UT-wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK)

- (a) & (b): Every State Government is required to have an Admission & Fee Regulatory Committee which governs the fee structure of medical colleges in the concerned State.
- (c) & (d): Various State/UT Government as well as education institutions implement different schemes for providing scholarships and financial assistance to students belonging to financially weaker sections of society. No details are however maintained centrally.